

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 17
ANSWERED ON 02.02.2023

INSTALLATION OF ROOFTOP SOLAR SYSTEM

17. SHRI PARBATBHAI SAVABHAI PATEL
SHRI PRADEEP KUMAR SINGH
SHRI JUGAL KISHORE SHARMA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether installation of rooftop solar system has been made easy or likely to be made easy for the residential consumers through the national portal;
- (b) if so, the details thereof;
- (c) the type of subsidy likely to be provided to the consumers by the Government for the said purpose;
- (d) whether the said facility is likely to be provided to the residential consumers of Gujarat including Banaskantha, Bihar including Araria and Jammu & Kashmir through the said portal and if so, the details thereof; and
- (e) whether the said benefit is likely to be provided to the consumers across the country and if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (e) With the launch of National Portal for Rooftop Solar (www.solarrooftop.gov.in) on 30.7.2022, it has become simple and easy for a residential consumer to apply and get the rooftop solar installed under Rooftop Solar Programme Ph-II providing central financial assistance. The residential consumers from any part of the country including from Banaskantha, Gujarat; Araria, Bihar; and Jammu & Kashmir can apply on the National Portal. The consumers have the choice to select any vendor registered with the local distribution company, solar modules of quality and efficiency, solar inverter and other balance of plants and equipment. The rate of rooftop solar plant is decided mutually by vendor and the consumer. DISCOMs role is limited to issuing technical feasibility approval, installation of net-meter and inspection of the system. After installation and inspection of the system, subsidy is released directly in the bank account of the consumer. The entire process of registration of the application to release of subsidy in the bank account of the consumer can be tracked online on the Portal. The subsidy pattern under the National Portal is given at **Annexure**.

Annexure referred to part (a) to (e) of the Lok Sabha unstarred question No. 17 to be answered on 02.02.2023

The present subsidy pattern under the National Portal for installation of rooftop solar

- I. For North Eastern States including Sikkim, Uttarakhand, Himachal Pradesh, UT of Jammu & Kashmir, Ladakh, Lakshadweep, and Andaman & Nicobar Islands

- (i) Individual residential consumers:

Rooftop Solar Plant Capacity	Applicable Subsidy
Up to 3 kW	Rs. 17,662/- per kW
Above 3 kW and up to 10 kW	Rs.17,662/- per kW for first 3 kW and thereafter Rs. 8,831/- per kW
Above 10 kW	Rs. 1,14,803/- fixed

- (ii) Resident Welfare Associations/Group Housing Societies: Rs. 8,831/- per kW for a maximum capacity of 500 kW.

- II. For all other States/UTs

- (i) Individual residential consumers:

Rooftop Solar Plant Capacity	Applicable Subsidy
Up to 3 kW	Rs. 14,588/- per kW
Above 3 kW and up to 10 kW	Rs. 14,588/- per kW for first 3 kW and thereafter Rs.7,294/- per kW
Above 10 kW	Rs. 94,822/- fixed

Resident Welfare Associations/Group Housing Societies: Rs. 7,294/- per kW for a maximum capacity of 500 kW.